

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 30th April, 2024, 10:30 A.M.

CP (IB) No. 1/CB/2023, IA (IB) No. 11/CB/2024, IA (IB) No. 85/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indian Bank -Vs- KVR Steels Orissa Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) CA Subodh Kr Agrawal,
CS, Pooja Agrawal
Mr. Rajesh Kumar Agrawal, Resolution Professiona

For Respondent (s)

ORDER

IA (IB) No. 11/CB/2024

Ld. RP, Mr. Rajesh Kumar Agrawal appeared in person. There is no representation for the R1-R4. Notice sent through speed post as well as email for hearing dated 22.04.2024 has been served, despite of service of notice R1-R4 not appeared. Further appeared RP said that he has also sent notices to the respondent through speed post and also filed an affidavit of service. RP is given permission to take the assistance of the local authority including the police assistance to take the possession of the property and report to this Tribunal on the next date of hearing. List the matter by 04.06.2024.

IA (IB) No. 85/CB/2024

This is an application filed under Rule 11 of NCLT Rules, 2016 to take on record the 2nd progress report dated 16.03.2024, discussed and taken on record with just exception. Accordingly, this application is Allowed and Disposed of.

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Kaushalendra Kumar Singh
Member (Technical)

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P. Mohan Raj
Member (Judicial)